

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SANYO LSI TECHNOLOGY INDIA PRIVATE LIMITED

1.	Name of corporate Person	Sanyo LSI Technology India Private Limited
2.	Date of incorporation of corporate Person	29/05/1998
3.	Authority under which corporate Person is incorporated / registered	ROC, Bangalore, Karnataka
4.	Corporate Identity Number / Limited Liability Identity Number of corporate Person	U31200KA1998PTC023796
5.	Address of the registered office and principal office (if any) of corporate Person	No. 591, 10A Main Road, 5th Block, Jayanagar, Bangalore Karnataka 560041, India.
6.	Liquidation commencement date of corporate Person	22 June 2023
7.	Name, Address, e-mail address, Telephone number and the registration number of the liquidator	Name: Kondisetty Kumar Dushyantha Address: No. 404/2, 7th Main, 9th Cross, Jayanagar II Block, Bangalore - 560011 email: dushyanthak@gmail.com Mob: +91 9900003149 Reg: IBBI/IPA-002/IP-N00237/2017-18/10688
8.	Last date for submission of claims	21 July 2023

Notice is hereby given that the Sanyo LSI Technology India Private Limited has commenced voluntary liquidation as on 22 June 2023.

The stakeholders of Sanyo LSI Technology India Private Limited are hereby called upon to submit a proof of their claims, on or before 21 July 2023, to the liquidator at the address mentioned against Item No. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator
Date:
Place:

: Kondisetty Kumar Dushyantha
: 22 June 2023
: Bangalore

